

(b) if so, whether the Indian Government was sounded about this proposal first; and

(c) whether Government have made any proposal to Nepal Government over this matter as Indian currency is the only legal currency in Nepal Terai which is about half of the area of Nepal?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) to (c) No, Sir. Even now the Indian currency is not legal tender in Nepal although it circulates freely along with the Nepalese currency

Electric Crematorium in Delhi

*861 { Shri D. C. Sharma:
Shri Raghunath Singh:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No 1126 on the 2nd March, 1959 and state at what stage the proposal stands at present regarding the construction of an electric crematorium in Delhi?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The Delhi Municipal Corporation have since agreed to construct and maintain the Electric Crematorium. The Government of India have sanctioned a grant-in-aid of Rs 5 lakhs by way of initial expenses on the installation of the plant. It is expected that work on the project would start in the near future

Coal Price Revision Committee

*862 { Shri Ram Krishan Gupta:
Shri T. B. Vittal Rao:
Dr. Ram Subhag Singh:
Shri Shree Narayan Das:
Shri Radha Raman:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Unstarred Question No. 4186 on the 7th May, 1959 and state:

(a) whether the report submitted by the Coal Price Revision Committee

has since been examined by the Government; and

(b) if so, the nature of decisions arrived at?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes

(b) The Committee's report as well as a statement setting out the Government's decisions thereon have already been laid on the Table of the House on the 24th August, 1959.

Furnace Oil

*863. Dr Ram Subhag Singh: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether there has been any increase in the use of furnace oil as industrial fuel in the country,

(b) where its use is most at present, and

(c) whether Government propose to take any measures to popularize the use of furnace oil in the country?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Yes, Sir

(b) The consumption of furnace oil as industrial fuel is mostly in Western India

(c) The consumption of furnace oil as industrial fuel is already increasing rapidly. In fact, the increasing industrial consumption, as well as off-take through international bunkers, has now reduced the small export surplus that we had in furnace oil. No special measures are, therefore, contemplated at present

Revision of Indian Maps

*864 Shri S. M. Banerjee: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether any long term programme of resurvey and revision of our map cover on the national scales has been undertaken by the Survey of India; and